

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

CP (IB) No. 346/Chd/Hry/2019

IN THE MATTER OF:

Grands Infrastructure Pvt. Ltd.

...

Petitioner-Financial Creditor

Versus

**Ecogreen Energy Gurgaon Faridabad
Pvt. Ltd.**

...

Respondent-Corporate Debtor

Under Section: 9 of IBC, 2016

Order delivered on 09.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 01.05.2024.

Sd/-

Court Officer